

(e) There has been no increase in excise duty on steel. Further, exports are exempt from excise duty.

[English]

#### Allocation of Funds to NMFDC

3352. SHRI E. AHMED : Will the Minister of WELFARE be pleased to state:

(a) the funds allocated to the National Minorities Finance and Development Corporation;

(b) the distribution of these funds during the last financial year, State-wise;

(c) the details of the States in which the State Minorities Finance and Development Corporations have been formed alongwith the composition;

(d) the steps taken by the Union Government to form such Corporations in other States;

(e) whether the last year's allocated fund has been fully utilised; and

(f) if so, the number of beneficiaries, State-wise?

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA) : (a) Central Government has allocated Rs. 125 crores under the 8th Five Year Plan towards the equity Capital contribution of National Minorities Development & Finance Corporation. Out of this an amount of Rs. 89 crores was released by 1995-96 and Rs. 36 crores is budgeted under the current financial year. The State Govts. of Andhra Pradesh, Karnataka, Kerala have contributed Rs. 1 crore each where as the Government of Uttar Pradesh has contributed Rs. 7 crores towards equity of the NMFDC.

(b) The state-wise disbursement of funds during 1995-96 is as follows:

States	Amount (in lakhs Rs.)
Andhra Pradesh	98.00
Haryana	93.45
Jammu & Kashmir	112.83
Karnataka	23.65
Madhya Pradesh	136.30
Punjab	91.70
Uttar Pradesh	93.18

(c) States of Bihar, Andhra Pradesh, Karnataka, Uttar Pradesh, Tamil Nadu & West Bengal have set up the State Minorities Finance and Development Corporations.

(d) The State Minorities Finance and Development Corporations in these States are wholly owned companies of their respective State Governments. Union Government has requested States/UTs to nominate the channelising agencies for implementation of the schemes of National Minorities Development & Finance Corporation.

(e) No, Sir.

(f) States	Beneficiaries
Andhra Pradesh	1650
Haryana	263
Jammu & Kashmir	230
Karnataka	210
Madhya Pradesh	763
Punjab	181
Uttar Pradesh	1500

[Translation]

#### Opening of base depot under PDS

3353. SHRI THAWAR CHAND GEHLOT : Will the Minister of FOOD be pleased to state:

(a) whether the Government of Madhya Pradesh has requested the Union Government to open base depot under the Public Distribution Scheme;

(b) if so, the details thereof; and

(c) the steps taken by the Union Government in this regard?

THE MINISTER OF FOOD AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI DEVENDRA PRASAD YADAV) : (a) to (c). The information is being collected and will be laid on the Table of the House.

#### Bermo Exchange in Bokaro

3354. SHRI RAVINDRA KUMAR PANDEY : Will the Minister of COMMUNICATIONS be pleased to state:

(a) the capacity of Bermo Exchange in Bokaro District;

(b) whether only 500 lines of this exchange are functioning at present and as a result of which the number of applications registered for telephone connection from 1994 have increased considerably;

(c) if so, the reasons therefor; and

(d) the steps being taken by the Government for their functioning at full capacity?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA) : (a) The capacity of Bermo Exchange in Bokaro District is 1000 lines.

(b) No, Sir.

(c) Does not arise.

(d) The exchange is fully functional. The waiting list of 120 subscribers as on 31.7.1996 is likely to be cleared by October, 1996.

#### Telephone facilities to Panchayats in Rajasthan

3355. SHRI NIHAL CHAND CHAUHAN : Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of panchayats to which the telephones have not been provided in Rajasthan, district-wise; and

(b) the time by which, likely to be provided to the remaining Panchayats in the State, district-wise?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA) : (a) The number of Panchayats to which Public Telephones have not been provided in Rajasthan is 1065. District-wise details are given in attached *Statement*.

(b) The remaining Panchayats are likely to be provided with public telephone facility by the year 1999. District-wise details are given in attached *Statement*.

#### STATEMENT

*District-wise Gram Panchayats in Rajasthan provided with and without public telephone facility*

Sl. No.	District	Gram Panchayats provided with public telephone facility	Gram Panchayats without public telephone facility
1.	Ajmer	272	4
2.	Alwar	415	62
3.	Banswara	269	56
4.	Barmer	375	5
5.	Bharatpur	299	73
6.	Bhilwara	332	46
7.	Bikaner	173	18
8.	Bundi	137	44

Sl. No.	District	Gram Panchayats provided with public telephone facility	Gram Panchayats without public telephone facility
9.	Chittorgarh	309	82
10.	Churu	275	4
11.	Dholpur	136	17
12.	Dungarpur	181	55
13.	Jaipur & Dausa	582	129
14.	Jaisalmer	120	6
15.	Jalore	263	1
16.	Jhalawar	226	25
17.	Jhunjhunu	264	24
18.	Jodhpur	332	6
19.	Kota & Baran	277	99
20.	Nagaur	456	4
21.	Pali	317	4
22.	Sawai Madhopur	305	118
23.	Sikar	309	19
24.	Sirohi	146	2
25.	Sriganganagar	492	80
26.	Tonk	225	5
27.	Udaipur & Rajsamand	626	77
Total :		8113	1065

[English]

#### Kandla Port Trust

3356. SHRI P.S. GADHAVI : Will the Minister of LABOUR be pleased to state:

(a) whether verification of membership of various trade unions operating in major ports at Kandla was conducted by his Ministry;

(b) if so, the details of membership of each union as per the verification report;

(c) whether the Government propose to appoint Labour Trustees on the Board of Trustees of Kandla Port Trust and